

HIGH COURT FOR THE STATE OF TELANGANA ::
HYDERABAD

NOTICE

As directed, it is to inform that in view of the retirement of Hon'ble Dr. Justice G.Radha Rani, Judge, High Court for the State of Telangana, on the afternoon of 28-06-2025 on attaining the age of superannuation of 62 years, the Hon'ble the Acting Chief Justice is pleased to allocate the Administrative District 'Suryapet' to Hon'ble Sri Justice B.Vijaysen Reddy, Judge, High Court for the State of Telangana, with effect from 29-06-2025, in addition to His Lordship's Administrative District 'Khammam'.

//BY ORDER//

Date: 27-06-2025


REGISTRAR GENERAL